

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2823
ANSWERED ON:12.12.2011
CONTRACT FOR WARFARE SYSTEM
Siricilla Shri Rajaiah

Will the Minister of DEFENCE be pleased to state:

(a) whether his ministry has violated the procurement rules by awarding a multi-crore contract to the Bharat Electronics Limited for an electronic warfare system for the army as reported recently; and

(b) if so, the details thereof?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) No, Madam.

(b) Does not arise.